

In the National Company Law Tribunal, Jaipur

Item No. 102

CP No. 13/213-221/JPR/2018

UNDER SECTION 213(b) and 216, 221 OF COMPANIES ACT, 2013

In the matter of:

M/s Krishna Sales Corporation & Ors.Applicant/Petitioners

VS.

M/s The Rajasthan Industrial Gases Ltd. & Anr.Respondent

Order delivered on 26.07.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

For Petitioner (s) : Naresh Kumar Sejvani, Adv.

For Respondent(s) : Annie Jhala, Adv. on behalf of Susshil
Daga

ORDER

Pleadings are complete. The application filed under Section 9 of I&B Code is coming for hearing on 30.07.2019. List along with the said application on 30.07.2019.



**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**